# Petition by Magnesite Manufacturers Association against China

Written Answers

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5294. SHRI S. MADHAVAN: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the Magne-site Manufacturers Association of India has submitted a petition for taking action against China under the anti-dumping law for dumping burnt Magnesite at low prices; and
- (b) if so, what action has been taken to prevent the dumping of dead/burnt Magnesite and save the indigenous industry?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) and (b) Yes, Sir. The petition submitted by the Magnesite Association of India does not contain required prima facie evidence of (a) dumping; (b) injury to the domestic industry; and (c) a causal link between dumped imports and the alleged injury for taking a decision on initiation of anti-dumping investigation. The Association has been advised in the matter and a decision on initiation of antidumping investigation will be taken if and when the association submits a petition containing prima facie evidence on dumping; injury and a causal link between the dumped imports and injury to the domestic industry.

## Kuwaits interests in developing infrastructure in India

5295. SHRI SANJAY DALMIA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Kuwait has evinced keen interest in developing infrastructure in India especially in constructions in express ways, free ways, generation of power etc.;

- (b) whether any exploratory meeting was held with the visiting Kuwaiti delegation by the Federation of Indian Export Organisation regarding the matter; and
- (c) if so, the details and conclusion thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) and (c) The Federation of Indian Export Organisations organised a meeting on 11th April, 1994 with the 15 member high ranking technical, multi disciplinary delegation from Kuwait led by H. E. Mr. Abdulmohsen Yousef Al-Huneif, Under Secretary, Ministry of Finance. In this meeting the Kuwaiti delegation, among other things, evinced considerable interest in the development of infrastructure in India, especially in the construction of expressways and freeways, generation and distribution of power and development of ports, etc. The Kuwaiti delegation was informed about the high return available on investment in development of infrastructure facilities in India. In their subsequent official discussions, the Kuwait side assured the possibility of participation of Kuwait Fund in financing any infrastructure project submitted to the Fund.

## चावल का नियति

5296. चौधरी हरमोहन सिंह : क्या याणिष्य मंत्री यह बनाने की कपा करेंगे कि :

(क) क्या यह सच है कि वर्ष 1991 के दारान किए गए चावल के निर्यात की तलना में गत दो वर्षी के दौरान चावल का निर्यात घटा हैं:

- (स) यदि हां, तो इसको क्या कारण ह<sup>ण</sup>; और
- (ग) चावल का निर्यात बढ़ाने होतू सरकार ने क्या प्रयास किए हैं ?

वाणिक्य मंत्री (ओं प्रक्य मुखर्णी) : (क) और (स) वर्ष 1990-91, 1991-92 और 1992-93 के दौरान निर्यात किए गए चावल का मूल्य निम्नान्सार है :

(मूल्य लाख रूपए)

<u>वर्ष</u>	मूल्य
1990-91	46157 - 2
1991-92	75558 75
1992-93	97193 - 03

(स्रोत : डी जी सी आई एण्ड एस)

(ग) भारतीय चावल की निर्यात प्रसिस्पर्धात्मकता बढ़ाने के लिए किए गए उपागें
में ये शामिल हैं: (1) बावल के आवागमन
पर लगे अंतर्राज्यीय प्रतिबंध को समाप्त करना
और कुछ राज्य सरकारों द्वारा निर्यात किए
जाने वाले सपर फाइन गैर-शासमती चावल पर
से लेवी को समाप्त किया जाना, (2) न्यूनतम
निर्यात कीमतों का सुव्यावस्थीकरण, (3)
निर्यातकों को निर्यात संवर्धन पूंजीगत माल
योजना के तहहा रियायती शुल्क पर मिलिग
उपस्कर का आयात करने की अनुमति देता;
और (4) चावल निर्यातक भी 100% निर्यात
हैं।

### **Import of Sugar**

5297. SHRI SURESH KALMADI : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government have decided to import sugar;

- (b) if so, the reasons thereof;
- (c) whether it is a fact that MMTC has already contracted for the import of sugar; and
  - (d) if so, the details of the contract?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED); (a) and (b) To augment the availability of sugar for domestic consumption import of sugar has been placed on OGL.

(c) and (d) As part of its commercial operations, MMTC has so far contracted for import of 78,000 M. T. of sugar.

## Lack of Growth in Export of Traditional Items

5298. SHRI V. HANUMANTHARAO: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that there has been a lack of growth of exports of traditional items in Dollar terms;
- (b) whether it is also a fact that export of traditional items from Andhra Pradesh like tobacco have not shown sufficient re-si'ence in the face of competition from new foreign competitors; and
- (c) what corrective steps are proposed to remove the structural infirmities of above mentioned traditional exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) No, Sir. Export of tradtional items have registered a growth of 21.23% in dollar terms during April-January, 1993-94, the related period for which such data are available as compared to the corresponding period in 1992-93,